

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3323  
ANSWERED ON:28.07.2009  
LEVY OF FARMER'S PRODUCE  
Balram Shri P.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

(a) whether the Food Corporation of India and other Government agencies procure certain portion of the produce of farmers as the levy; and

(b) if so, the details thereof during each of the last three years and the current year indicating the quantum and percentage of various crops collected as levy from the farmers?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): No Madam. Levy is only imposed on rice millers and traders.

(b): Does not arise.